

Plan allocation for development of narrow-gauge lines into broad gauge in Madhya Pradesh

3147. SHRI MADHAVRAO SCINDIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to review the plan allocation for the development of narrow-gauge railway line into broad gauge especially of Central and South-East railways covering Madhya Pradesh; and

(b) if so, details thereof?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDEVATE):

(a) and (b). A review of the Annual Plan for 1977-78 has been completed recently before presenting the Budget for the current year to the Parliament. A further review is not proposed to be taken up immediately.

Fund For Road Over-Bridges and Sub-Ways

3148. SHRI PUNDALIK HARI DANVE: Will the Minister of RAILWAYS be pleased to state the amount lying in the fund for road over-bridges and sub-ways at present?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDEVATE): An amount of Rs. 11 crores (Approx.) is the current balance in the Railway Safety Works Fund. It is expected to go up to Rs. 12.80 crores by the end of the current financial year.

Railway Facilities to Research Scholar of Railway Employees' Dependents

3150. SHRI DURGA CHAND: Will the Minister of RAILWAYS be pleased to state:

(a) whether railway facilities including free tickets are provided to the family members of the railway employees;

(b) whether these facilities are not provided to the research scholars who are dependent members of railway employees;

(c) if so, the reasons therefor; and

(d) whether it is proposed to extend the facilities to dependent research scholars of railway employees?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDEVATE):

(a) Privilege passes/PTOs are issued to the family members and dependent of railway employees, as defined in the Pass Rules, on the scale applicable to each class of employees from time to time.

(b) Sons/daughters of Railway employees, who are engaged in the research work, are issued passes, provided they are not in receipt of any stipend or scholarship.

(c) and (d). Do not arise.

Proposal to Review the Performance of Monopolies and Restrictive Trade Practices Commission

3151. SHRI K. MALLANNA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to review the performance of the Monopolies and Restrictive Trade Practices Commission with a view to making it more effective; and

(b) if so, the details in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Yes, Sir.

(b) A High Powered Expert Committee has been constituted recently by the Government to review the provisions of the Companies Act, and the M.R.T.P. Act, including the working of the M.R.T.P. Commission. The said Committee has been asked to report as to what changes are necessary in the said Acts.